

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 335 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017**

**NAME OF THE COMPANY:** M/s RDC Concrete India (P) Ltd Vs. M/s Bengal Unitech Universal Infrastructure (P) Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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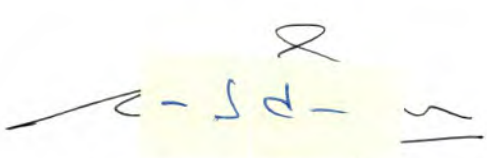
	For the Petitioner (s)	: Mr. Digvijay Rai, Advocate Mr. Fanish Rai, Advocate Mr. Pulkit Tyagi, Advocate Mr. Abinash Kumar, Advocate		
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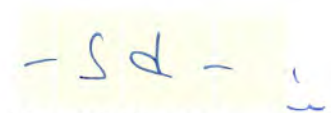
	For the Respondent (s)	: Mr. Jayan Mehta, Advocate Mr. Kunal Singh, Advocate		
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**ORDER**

Ld. Counsel appearing for the Respondent states that he shall be filing his reply during the course of the day. Advance copy has been given to the Respondent. The Respondent shall also produce the Balance Sheets for the financial years ending 31.3.2016 and 31.3.2017.

At request of the Ld. Counsel for the Respondent, adjourned to 10<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**